

1	2	3
11	Haryana	469
12	Himachal Pradesh	6
13	Jammu and Kashmir	39
14	Karnataka	551
15	Kerala	810
16	Madhya Pradesh	87
17	Maharashtra	239
18	Manipur	40
19	Meghalaya	19
20	Mizoram	37
21	Nagaland	3
22	Odisha	56
23	Puducherry	21
24	Punjab	1857
25	Rajasthan	4501
26	Tamil Nadu	829
27	Tripura	151
28	Uttarakhand	26
29	Uttar Pradesh	575
30	West Bengal	48
TOTAL		11626

Promotion of Mangal Turbine

1353. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government had asked a former Director of the National Institute of Rural Development to inquire into various aspects of the invention called 'Mangal Turbine' particularly the problems which cropped up in the official programme meant to support the device and its innovator;

(b) if so, whether it is a fact that the report has praised and recommended the innovation to be promoted; and

(c) if so, the details of the report and what measures were taken by Government to promote this Mangal Turbine which is low cost, environment-friendly and sustainable solution to the irrigation problem in the rural areas of the country?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) A project titled "Fabrication and Popularization of low cost and efficient fuel less water wheel turbine pump-cum power take off machine (Mangal Turbine Pump)" was sanctioned by CAPART. On 14.12.2010, Department of Rural Development directed former Professor of NIRD, to evaluate the above project.

(b) and (c) The Evaluation Report stated that the Mangal Turbine offers low cost, environment friendly and sustainable solution to the irrigation problems. However, the inventor has not submitted requisite documents as per the laid down procedure of CAPART for further releases.

Construction of water tanks under MGNREGS

†1354. DR. PRABHA THAKUR: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether "Pucca tanks" i.e. small ponds are constructed in villages for addressing the problem of drinking water in famine-hit areas like Barmer and Jaisalmer in Western Rajasthan;

(b) whether two-third districts of Rajasthan are affected by fluoride contaminated water;

(c) whether Government has also sanctioned construction of small and cemented ponds under MGNREGA in rural areas of other districts of Rajasthan like Ajmer and Nagaur with a view to provide safe drinking water to the rural population; and

†Original notice of the question was received in Hindi.